

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

409 (ND) 2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
02.02.2018**

**NAME OF THE COMPANY: Northern Projects & Ors Vs. Blue Coast Hotels  
& Resorts Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 48(2)**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

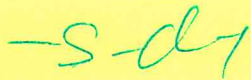
For the Petitioner (s): Mr. Abhishek Puri, Mr. Yasharth Misra and Ms. Surbhi  
Gupta, Advocates

For the Respondent (s): Mr. Rohit Chaudhury, Advocate  
Mr. Nesar Ahmad, PCS  
Mr. Rahul Srivastava and Ms. Sanjna Dua,  
Advocates for R1

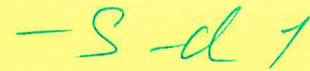
**ORDER**

Notice of CAs 40/2018 and 41/2018 filed by the Respondent is  
accepted by the Ld. Counsel for the Petitioner. Let reply be filed before the  
next date with an advance copy to the opposite side.

To come up on 21<sup>st</sup> February, 2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**